

SPECIAL BENCH ITEM NO. 132

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No. 67/ALD/2022

CORAM:

1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)
2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm

NAME OF THE COMPANY	AJAY KUMAR SINGH V/S M/S ESS KEY INFRA ESTATE PVT. LTD. & ORS.
UNDER SECTION	SEC. 213 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Manisha Chaturvedi, Adv.
None

: *For the Petitioner*
: *For the Respondent*

ORDER

A date is requested by the learned counsel for the petitioner for filing rejoinder, let the same be filed within two weeks by serving an advance copy to the other side.

Let the matter be listed on 12.04.2023.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Harnam Singh Thakur)
Member (Judicial)

14th March, 2023

Md. Zaid
(Stenographer)